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Government of India (Bharat Sarkar) Ministry of Law and Justice (Vidhi Aur Nyaya Mantralaya) Department of Legal Affairs (Vidhi Karya Vibhag)

New Delhi, 30th June, 2023

NOTIFICATION

F. No. J-11013/6/2023-Judicial: The President is pleased to re-appoint following Additional Solicitors General of India for respective High Courts mentioned, for a further period of three years with effect from the dates mentioned or until further orders, whichever is earlier:

- (A) With effect from 30.06.2023
- (i) Shri Devang Girish Vyas for High Court of Gujarat
- (B) With effect from 01.07.2023
- (i) Shri Chetan Sharma for High Court of Delhi
- (ii) Dr. Krishna Nandan Singh for High Court of Patna
- (iii) Shri Satya Pal Jain for Punjab & Haryana High Court

Vijay Kumar Sharma)

Joint Secretary & Legal Adviser

To,

The Manager, Government of India Press, Mayapuri, Ring Road, New Delhi.